

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.10.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 18 of 2018 (Renewal of FDR)	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
2.	Competition App. (AT) No. 19 of 2018 (Renewal of FDR)	Dilip Gaur Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
3.	Competition App. (AT) No. 20 of 2018 (Renewal of FDR)	Rajeev Gopal Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
4.	Competition App. (AT) No. 21 of 2018 (Renewal of FDR)	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 641 of 2018	Runh Power Corporation Ltd. Vs. Ind-Barath Power (Madras) Ltd.	Anannya Ghosh	
6.	Comp. App. (AT) (Ins) No. 642 of 2018	Charu Desai, R.P. of Mandhana Industries Ltd. Vs. Instyle Exports Pvt. Ltd.	Pooja Mahajan	
7.	Comp. App. (AT) (Ins) No. 645 of 2018	Enercon India GambH Vs. Shailen Shah & Ors.	Vivek Vashi	
8.	Comp. App. (AT) (Ins) No. 646 of 2018	Rayala Corporation Pvt Ltd Vs Vijay R Vakharria & Ors	Rohini Musa	
9.	Comp. App. (AT) (Ins) No. 643 of 2018	Jignesh Shah Vs. IL&FS Financial Services Ltd. & Anr.	Misha Rohtagi Mohta	
10.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	
11.	Comp. App. (AT) No. 353 of 2018	Rohit Modi & Ors Vs. Union of India	Mukunda	


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For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
13.	Comp. App. (AT) (Ins) No. 469 of 2018	Ranajit Das & Ors. Vs. MSX Mall Pvt. Ltd. & Anr.	Arvind Kumar Gupta	Sumedha Singh
14.	Comp. App. (AT) (Ins) No. 494 of 2018	G. Sreevidhya Vs. Karismaa Foundations Pvt. Ltd.	Kamal Kishore	Aakansha Kaul
15.	Comp. App. (AT) (Ins) No. 497 of 2018	IFCI Limited. Vs. Golf Technologies Pvt. Ltd. With	Sushil Kumar Gupta	
16.	Comp. App. (AT) (Ins) No. 498 of 2018	IFCI Limited. Vs. Cedar Infonet Pvt. Ltd.	Sushil Kumar Gupta	
17.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat & Energy Ltd.	N.P.S. Chawla	
18.	Comp. App (AT) (Ins) No. 559 of 2018	Sales Tax Department State of Maharashtra Vs Phoenix Erectors Pvt Ltd and Ors	Prashant S.Kenjale	Sameer Abhyankar
19.	Comp. App. (AT) (Ins) No. 587 of 2018	Vikas Aggarwal Vs State Bank Of India & Anr.	Vineet Kumar	Ankur Mittal (R- SBI), Mahima Singh (R-RP)
20.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal & Ors. with	Bharat Sood	
21.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. & Ors.	Bharat Sood	
22.	Comp. App. (AT) (Ins) No. 617 of 2018	Dr. Syed Sabahat Azim Vs Rent A Computer	Bani Brar	
23.	Comp. App (AT) (Ins) No. 635 of 2018	Sunil Sanghavi Vs. Cytech Coatings Pvt. Ltd.	K. K. Sharma	Abhigya
24.	Comp. App. (AT) No. 156 of 2018	Janakiraman Srinivasan & Ors. Vs. Nava Healthcare Pvt. Ltd. & Ors.	Ramesh C. Kainthola	Navin Kumar

For Hearing

25.	Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	Renuka Sahu	Davesh Bhatia
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For Hearing (Part Heard)

26.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014) Part Heard	Adani Gas Limited (AGL) Vs. CCI &Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
27.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) Part Heard	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
28.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	Sandeep Bisht

Note: Court will rise at 3: 00 PM.

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Abhishek Anand
24/10/18

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By Order

Joint Registrar

24-10-18